## Declaration or Assets and Liabilities



भी ज्यानी रहेगा-र

Year. 2022 -2023

I, MD. FIROZ ANSARI son/daughter/wife of ABDUL BULYDUM ANSARI aged. 53. Years, belonging to BIHAR VIDHAN SABHA, PATNA.

service and presently working as OFFICE ATTENDANT (BIHAR MIDHAM SABHA, PATNA) given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

## A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No		Self	Spouse name (s) SABHANA KHATCON	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	25000/	30000 /-			
(ii)	Deposits in Banks, Financia Institutions And Non-Banking Financial Companies	5000+				
(iii)	Bonds, Debentures and shares in Companies	. NIL.	NIL			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL			
(v)	Motor Vehicles (details of make, etc.)	NIL	HIL			
(vi)	Jewellery (give details of weight and value)	NIL	GOLD-30gm SILVER-500gm			
	Other assets, such as values of claims / interests	NIL	NIL			x

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependent here means a person substantially dependent on the income of the employee.

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## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No		Self .	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	KIL	NIL			
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NSL	NIL			
	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1400 Sqfeet	NIL			
	Other (such as interest in property)	NIL	NIL			

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
a)	(i) Loans from Banks	1285000 +		
	(ii) Loans from financial institutions	NIL		
	(iii) Government Dues:  (a) dues to departments dealing with government accommodation	NIL		
	(b) dues to departments dealing with supply of water	NIL		
	(c) dues to departments dealing with supply of electricity	NIL		

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	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	MIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AVTPA75796	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	htr	
	(iii) Sales Tax [ Only in case of proprietary business]	NEL	
	(iv) Property Tax	NIL.	

C Personal Detail		
GPF/CPF/PRAN No.	:-	PTS BLA 807
Gender .	:- :-	<b>M</b> (M/F)
Date of Birth	:-	0 4 0 6 1 9 6 9 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	;-	BIHAR VIDHAN SABHA, PATNA (Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	MADHUBANI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 710 795151 39415

Name of Employee: MD. FIROZ ANSARI

Place: PATNA Designation: OFFICE ATTENDANT

Note:

Date: 07.02-2023 Department: BIHAR VIBHAN SABHA, PATNA

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

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